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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ RFA(COMM) 46/2022 & CM APPL. 30934/2022

EXTRAMILE CARGO MOVERSAPPELLANT

Through: Mr. G.L. Verma, Adv.

versus

SIGMA SUPPLY CHAIN SOLUTIONS PVT. LTD.

.....RESPONDENT

Through: Mr. Anupam Prakash & Mr. Sreedhu
Nair, Advs.

CORAM:

HON'BLE MR. JUSTICE V. KAMESWAR RAO

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER

% **11.02.2026**

1. A request for adjournment is made on behalf of the learned counsel for the respondent on the ground of his personal difficulty.
2. List on 04.08.2026.

V. KAMESWAR RAO, J

MANMEET PRITAM SINGH ARORA, J

FEBRUARY 11, 2026

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